

HCC No. 13/2018

HIGH COURT OF KARNATAKA,
HIGH COURT BUILDINGS, BENGALURU-1
DATED: 17th SEPTEMBER 2018.

BRIEF TENDER NOTIFICATION

Tender is called by the High Court of Karnataka, Bengaluru for procurement of 74 Nos of Servers i.e., 29 Nos. of Low-end Pedestal Servers, 39 Nos. of High-end Rack Mount Servers for District and Taluka Courts in the State and 6 Nos. of High-end Rack Servers for High Court of Karnataka, Principal Bench, Bengaluru, Benches at Dharwad and Kalaburagi with buyback of old servers under phase-II of e-Courts Project, under phase-II of e-Courts Project, Hon'ble Supreme Court of India, New Delhi through e-procurement portal of Centre for e-Governance, Bengaluru.

The last date to upload the tender is fixed as **22-10-2018 at 4.00 PM.** For more details visit <https://eproc.karnataka.gov.in> website.

Sd/-
(C.M JOSHI)
REGISTRAR (COMPUTERS) AND
TENDER INVITING AUTHORITY
HIGH COURT OF KARNATAKA,
BENGALURU.